

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) No. 143 of 2020

In the matter of:

Pralhad Hage & Ors.

....Appellants

Vs.

Shyam Sirur & Ors.

....Respondents

Present

For Appellants: Mr. Arun Kathpalia, Sr. Advocate along with Ms. Surekha Raman, Ms. Shrenik Gandhi & Mr. Vijay Valsan.

**For Respondents: Ms. Shikha Tandon, For R-1 to 3.
Mr. Ankoosh Mehta, For R-9.
Ms. Durga Agarwal (Caveator) & Ms. Srinivas Chatti, R-1 to 3 & 9.
Mr. Shyam Kapadia, Mr. Nikhil Pratap, For R-7.**

With

Company Appeal (AT) No. 227 of 2020

In the matter of:

Pralhad Hage & Ors.

....Appellants

Vs.

Shyam Sirur & Ors.

....Respondents

Present

For Appellants: Mr. Arun Kathpalia, Sr. Advocate along with Ms. Surekha Raman, Ms. Shrenik Gandhi & Mr. Vijay Valsan.

**For Respondents: Ms. Shikha Tandon, Mr. Ankush Mehta & Ms. Durga Agarwal, For Caveator, R-3.
Ms. Shyam Kapadia, For R-7.**

ORDER
(Virtual Mode)

09.02.2021: Heard Learned Senior Counsel for the Appellants in both the Appeals. However, due to paucity of time the arguments are inconclusive.

Let the matter be fixed as **'Part Heard'** on **22nd February, 2021** at **2:00 P.M.**

Parties may file relevant citations and Respondents Counsels are permitted to file 'Written Submissions' not more than three pages within one week.

[Justice Jarat Kumar Jain]
Member (Judicial)

[Dr. Alok Srivastava]
Member (Technical)

Sim/Kam